

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-506
IB-2472/ND/2019

IN THE MATTER OF:

Wave Industries Pvt Ltd

V/s.

M/s Metamozez Entertainment Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 7 IBC

Order delivered on 19.07.2021

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one has appeared at the time of virtual hearing of the matter.
Accordingly, the **petition is dismissed.**

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(P.S.N PRASAD)
MEMBER (J)

Rakhi